National Company Law Tribunal Allahabad Bench

CPNO. 167/ALD 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: MIS. HIPad Technology India Put Ltd vs. ROC SECTION OF THE COMPANIES ACT/1 & B CODE: 7(4) of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. Arward Kuman Suradana Petitonel A.K. Suradam

Advante

CP NO.167/ALD/2017

Sh. A.K. Srivastava, Advocate for the petitioner company. The present case is filed U/s 7(7) of the Companies Act, 2013. The petitioner is directed to serve a copy of the present petition alongwith copy of this order to the Central Government through the O/o RD(NR) as well as to the ROC, Kanpur through Central Government Standing Counsel.

The case is fixed for filing reply from the Central Government. The matter to be listed on 8th February, 2018.

Dated:21.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)